

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

O.A. No. 61/845/2021

This the 31st day of May 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Palvi Sharma, aged 28 years, D/o Sh. Romesh Chander, R/o Village Mari, Tehsil Pouni, District Reasi.

.....Applicant

(Advocate:- Mr. Sandeep Singh)

Versus

1. Union Territory of Jammu and Kashmir through its Secretary, Youth Services and Sports Department, Civil Secretariat, Jammu-180001.
2. Director Youth Services and Sports, M.A. Stadium, Jammu-180004.
3. District Youth Services and Sports Officer, Reasi-182311.

.....Respondents

(Advocate: Mr. Sudesh Magotra, learned D.A.G.)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

The brief facts of the case as stated in the O.A. are that the respondents had issued an advertisement for the post of Class-IV (Groundsman) for District Cadre, Reasi vide Advertisement Notice No. 01 of 2017 dated 18.01.2017. The applicant being eligible in all respects applied for the aforesaid post. After the acceptance of the application forms of the candidates, the District Level Selection Committee constituted by the Government vide Government Order no. 199-Edu (Tech) of 2013 dated 19.11.2013 with respondent no. 3 as the Chairman issued a shortlist of candidates in the ratio of 01:05 which included the name of the applicant and subjected the shortlisted candidates to interview. After





conclusion of the interview, a provisional select list was prepared by the Respondent No. 3 and it was forwarded by him to Respondent no. 2 and the name of the applicant was figuring at S. No. 1 in the Waiting List of the candidates prepared by the respondents in the Open Merit category. After issuance of the select list, the selected candidates were given 21 days time to join, but one of the candidate namely Sonali Sharma, who was figuring at Sl. No. 1 in the selection list did not join despite numerous communications and ultimately her candidature was cancelled by Respondent No. 2 vide his order bearing no. DY-YSS/Estt/10982-86 dated 31.12.2019. After cancellation of candidature of Ms. Sonali Sharma, the respondents processed the candidature of the applicant for her appointment by operating the waiting list of the candidates. However, due to some delay on part of the respondents, the waiting list expired. It is averred in the O.A. that since the life of waiting list expired purely due to fault of Respondent No. 2 as he did not issue the appointment order in favour of the applicant within the prescribed time as such he issued a communication to Respondent No. 1 for extension of the life of waiting list vide his communication dated 04.03.2020 bearing no DG-YSS/Estt/15441. However, no action has been taken by the respondents for extension of the waiting list till date. Hence, the present O.A.

2. We have heard Mr. Sandeep Singh, learned counsel for the applicant and Mr. Sudesh Magotra, learned D.A.G, learned counsel for the respondents and perused the records.

3. We are of the opinion that the O.A. can be disposed of by directing the respondents to take a decision on letter dated 04.03.2020 issued by the Director General, Youth Services and Sports, Jammu.



4. Accordingly, we dispose of the O.A. with direction to Respondent No. 1 i.e., Secretary, Youth Services and Sports Department to take a decision on the letter issued by Director General, Youth Services and Sports, Jammu wherein he had requested that the life of waiting list may be extended so the applicant herein, who was figuring at S. No. 1 in the Waiting List, may be appointed as Class-IV (Groundsman) in District Cadre, Reasi. The respondents would pass a reasoned and speaking order and communicate the decision so taken to the applicant within a month from the date of receipt of certified copy of this order.

5. It is made clear that we have not entered into the merits of the case. No order as to cost.

(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

Manish/Shashi/Arun